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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/260/2019

Date of order: 29.07.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Swapan Kr. Bhuin
vs.
Eastern Railway

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. P. Kumar, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM

Ld. Counsel for applicant seeks liberty to withdraw the present OA as the applicant does not want to press the matter further.

2. Accordingly, OA is disposed of as withdrawn.
3. Letter of withdrawal dated 25.06.2019 is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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